

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).115/2004

GENE CAMPAIGN . &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

WITH

CONMT.PET.(C) No. 295/2007 In W.P.(C) No. 260/2005 (PIL-W)

CONMT.PET.(C) No. 6/2016 In W.P.(C) No. 260/2005 (PIL-W)  
(FOR ADMISSION)

W.P.(C) No. 840/2016 (PIL-W)

(FOR ON IA 1/2016

IA No. 185604/2022 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 260/2005 (PIL-W)

(IA No. 47/2016 - APPLICATION FOR DIRECTIONS, IA No.122182/2021 -  
APPROPRIATE ORDERS/DIRECTIONS)

C.A. No. 4086/2006 (XVII)

Date : 24-01-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. Trideep Pais, Sr. Adv.

Mr. V. Shyamohan, AOR

Mr. Priyam Cherian, Adv.

Ms. Sudakshina Pais, Adv.

Ms. Anshika Bajpai, Adv.

Mr. Prashant Bhushan, AOR

Mr. Rahul Gupta, Adv.

Mr. Sanjay Parikh, Sr. Adv.

Ms. Aparna Bhat, AOR

Ms. Karishma Maria, Adv.

Mr. Satwik Parikh, Adv.

For Respondent(s) Mr. R. Venkataramani, AGI

Ms. Aishwarya Bhati, ASG

Mr. R. Balasubramanian, Sr. Adv.

Mr. Praveen Vignesh, Adv.  
Ms. Manisha Chava, Adv.  
Mr. Nitin Pavuluri, Adv.  
Mr. Manvendra Singh, Adv.  
Mr. Abhijeet Singh, Adv.  
Mr. Devashish Barukha, Adv.  
Mr. Nishesh Sharma, Adv.  
Ms. Archana Pathak Dave, Adv.  
Mr. Raman Kr. Bhati, Adv.  
Mr. Ketan Paul, Adv.  
Mr. Mayank Pandey, Adv.  
Mrs. Vijayalakshmi Venkataramani, Adv.  
Mr. Anandh Venkataramani, Adv.  
Mr. Chitvan Singhal, Adv.  
Ms. Sonali Jain, Adv.  
Mr. Raman Kumar Bharti, Adv.  
Mr. Atulesh Kumar, Adv.  
Mr. Rohan Gupta, Adv.  
Mr. Bhaskar Chakara, Adv.  
Ms. Harsha Nijhawan, Adv.  
Ms. Preeti Rani, Adv.  
Mr. Santosh Kr. Vishwakarma, Adv.  
Ms. Sujatha Bagadhi, Adv.  
Mr. Amrish Kumar, AOR  
Mr. Gurmeet Singh Makker, AOR

Ms. Sunita Singh Chauhan, Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. Akhileshwar Jha, Adv.  
Ms. Niharika Dewivedi, Adv.  
Mr. Ravish Kumar Goyal, Adv.  
Mr. Nitin Sharma, Adv.  
Mr. Narendra Pal Sharma, Adv.  
Mr. Vinod Kumar, Adv.  
Mr. A. N. Arora, AOR

Mrs. Anil Katiyar, AOR

Applicant-in-person, AOR  
Mr. Jitendra Mohan Sharma, AOR

Mr. B. Krishna Prasad, AOR

Mr. Anil Kumar Mishra-i, AOR

Mr. S. Hariharan, AOR

Mr. Abhay Kumar, AOR

Mrs. D. Bharathi Reddy, AOR  
Mr. D. Ramakrishna Reddy, Adv.  
Mr. Hrithik Manchanda, Adv.

Mr. Pranav Sachdeva, AOR

Mr. Vinay Navare, Sr. Adv.

Ms. Prity Kumari, AOR

Ms. Neha Singh, Adv.

Dr. Ravindra Chingale, Adv.

Mr. Ashish Sonavane, Adv.

Ms. Deeplaxmi Matwankar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The submissions of the learned Attorney General remained  
inconclusive.

List these matters for further hearing in the next week.

(ARJUN BISHT)  
COURT MASTER (SH)

(RANJANA SHAILEY)  
COURT MASTER (NSH)